NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

PETITIONERS

en Het. the

ORDER

Shri A K Mylsamy, counsel for petitioner present. Counsel representing R3 to R5 called but absent. No representation. They are set ex parte. Counsel for petitioner reported that he has sent notices to R9 & R12. R9 is reportedly died. Notice to R12 is returned unserved. Counsel for petitioner is directed to send on record notice to R12 by way of publication in newspapers in the principal vernacular language and one in English having wider circulation in the district in which the office of the company is situated and file an affidavit by the next date of hearing. Time extended. Put up on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)